

Athletics—One of the 13 athletes secured the 5th position in Men's 110 Meters Hurdles. The 400 Meters Relay team and the only woman athlete in the 400 Meters race reached the Semi-Finals. In the Marathon, the Indian runners were 33rd and 43rd. Others were eliminated in preliminary rounds.

Weight-lifting—one placed 13th and the other 14th.

Shooting—One obtained the 26th place and the other the 49th.

Diving—One obtained the 25th place and the other the 30th.

Gymnastics—Last position.

Cycling—Last position.

(b) and (c). Yes, Sir.

(d) Government will give due consideration to requests for assistance from the N.R.A.I. in this behalf.

Employment in Central Government

1779. { **Shri Manoharan:**
Shri Kapur Singh:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether employment in the Central Government cannot be made without the candidates having been sponsored by the Employment Exchanges;

(b) if so, whether complaints have often been made for violation of these rules; and

(c) if so, the action taken against the defaulting offices?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):

(a) According to the existing instructions, recruitment to various services posts under the Government of India is made through the agency of the Employment Exchange, except where appointments are required to be made in consultation with the Union Public

Service Commission, or by transfer, or by deputation, or by departmental examinations or selections recognised for the purpose. Further, the power to waive the Employment Exchange procedure in individual cases can be exercised by the Administrative Ministries in consultation with the Directorate General, Employment and Training.

(b) and (c). A statement showing the required information for the period 1963-64 is laid on the table of the House. [Placed in Library. See No. LT-3720/64].

New Delhi Municipal Committee

1780. { **Shri P. C. Borooah:**
Shri Surendra Pal Singh:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether a deputation of the New Delhi Municipal Committee called on him recently to urge upon him to intervene for expeditious payment of its dues by the Central Government and other Government organisations;

(b) if so, the extent of dues in question; and

(c) Government's reaction thereto?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):

(a) No.

(b) The bulk of the claim is in respect of House-Tax/Service charges which, according to the New Delhi Municipal Committee, amounts roughly to Rs. 4.45 crores. It is, however, understood that the amount of the claim in actual may be much less. The Ministry of Works and Housing which is mainly concerned has made an on-account payment of Rs. 1.75 crores.

(c) The Ministry of Works and Housing which is the main Ministry